

Cashewnuts Scheme in Kerala

7329. SHRI S. KRISHNAKUMAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether a Centrally Sponsored Scheme for cashewnuts is in operation in Kerala;

(b) if so, the details thereof;

(c) the total amount allocated for this Scheme this year; and

(d) whether the production of cash-

ewnuts has increased after this scheme has been implemented?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) Yes, Sir. A Centrally Sponsored Scheme for cashewnut development has been in operation in Kerala during 7th Plan period. This programme is proposed to be implemented as Central Sector Scheme during this year.

(b) The Central Sector Scheme envisages the following programmes:—

<i>Sl. No.</i>	<i>Programme</i>	<i>Physical Target</i>
1	2	3
1.	Improvement of cashew by vegetative propagation and maintenance of scion banks (nos.)	13
2.	Area expansion by planting clonal materials (area in ha.)	100
3.	Production and distribution of clonal materials (Numbers)	16000
4.	Laying our demonstration plots (No. of plots)	350

(c) The total amount proposed this year for the above programmes for Kerala is Rs 4.8 lakh.

(d) Yes, Sir. The overall production of cashewnut in the State has increased from 1.27 lakh metric tonnes in 1984-85 to 1.37 lakh metric tonnes in 1989-90 because of implementation of Centrally Sponsored Scheme and other developmental measures taken up.

(a) the number of persons appointed through Employment Exchanges in the Census Department of Maharashtra during 1980-81;

(b) the number out of them who are still working on ad-hoc basis; and

(c) whether Government propose to regularise their services?

AD HOC Employees in Census Department of Maharashtra

7330. SHRI S.B. THORAT: Will the Minister of HOME AFFAIRS be pleased to state:

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) 153 persons (including 66 on consolidated salary were appointed.

(b) Only 22 out of 153 persons recruited through the Employment Exchange during 1980-81 are now working on ad-hoc basis.

(c) The Government will consider the question of regularisation of their services subject to the availability of regular posts and their eligibility and suitability for regular employment.

Maharashtra Bills Pending Assent of President

7331. SHRI S.B. THORAT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the State Bills passed by the Maharashtra Legislature which have been received by Union Government upto 31 March, 1990 and are pending for the assent of the President; and

(b) the steps taken to expedite the assent on the pending bills?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) No Bills as passed by the Maharashtra State Legislature was pending, as on 31.3.90, for assent of the President.

(b) Does not arise.

[Translation]

Complaints Regarding Corruption and Irregularities in Postal Division, Bareilly

7332. SHRISANTOSH KUMARGANGWAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether complaints have been received about corruption and irregularities prevailing in Postal Division, Bareilly;

(b) if so, the details thereof; and

(c) the action being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) No, Sir.

(b) and (c). Do not arise in view of (a) above.

Use of Milkers

7333. SHRISANTOSH KUMARGANGWAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have examined the impact of the use of milkers on cattle;

(b) if so, the results of such study; and

(c) if its use is considered harmful, whether Government propose to ban the use of milkers?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

[English]

Kidnapping of Prominent Persons by JKLF Militants

7334. SHRI BANWARI LAL PUROHIT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the JKLF militants in Kashmir Valley have kidnapped a good number of prominent persons in the valley during the past few months; and